

THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

No.HCM.II/184/2015/Estt/211

The High Court of Meghalaya, in exercise of powers under Rule 7(C) (2) of the Rules of the High Court of Meghalaya, 2013, is pleased to transfer and post the following Grade-I Judicial Officers under the Meghalaya Higher Judicial Service as under:-

Sl.No.	Name of Judicial Officer	Present Posting	Transferred and Posted as
1.	Shri Ehboklang Kharumnuid, MHJS	District & Sessions Judge, West Jaintia Hills District, Jowai	Registrar General, High Court of Meghalaya, Shillong
2.	Smti.Belma Mawrie, MHJS	Registrar General, High Court of Meghalaya, Shillong	District & Sessions Judge, West Jaintia Hills District, Jowai

The aforementioned Judicial Officers are to handover/take charge by **1st November, 2019.**

By order,


REGISTRAR (ADMN.)

Memo. No.HCM.II/184/2015/Estt/211-A

Shillong, the 26th September, 2019

Copy for information to:-

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya for kind information of his Lordship.
2. The P.S. to Hon'ble Mr. Justice H.S.Thangkhiew, High Court of Meghalaya, for kind information of his Lordship.
3. The Commissioner & Secretary to the Government of Meghalaya, Law Department, Shillong with a request to issue related notifications effecting functioning of the respective court/Offices as per relevant Act, Rules and Regulations, etc.
4. Shri E.Kharumnuid, MHJS, District & Sessions Judge, West Jaintia Hills District, Jowai for information and necessary action.
5. Smti. B.Mawrie, MHJS, Registrar General, High Court of Meghalaya, Shillong, for information and necessary action.
6. The District & Sessions Judge, Shillong/Tura/Jowai/Nongstoin/Nongpoh/Ampati/Williamnagar/Mawkyrwat for information.
7. The Director, Meghalaya State Judicial Academy, Shillong for information.
8. The Member Secretary, Meghalaya State Legal Services Authority, Shillong for information.
9. The Accountant General (A&E), Shillong for information and necessary action.

10. The Director, Printing and Stationery, Shillong for publication of this notification in the next issue of the Gazette.
11. The Treasury Officer, Shillong/Jowai for information and necessary action.
- ✓ 12. The System Analyst, High Court of Meghalaya to upload the same in the official website of the High Court.
13. Office file.


REGISTRAR (ADMN.)

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26/9/19